

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 15<sup>th</sup> September, 2018*

No.HC.VII-120/2018/ 5441 /A. Shri Apurba Doley, Copyist, Office of the Chief Judicial Magistrate, Barpeta is transferred against the vacant post of Copyist in the Office of the Chief Judicial Magistrate, Jorhat.

Sri Doley will join at his new place of posting immediately.

No.HC.VII-120/2018/ 5442 /A. Shri Binod Choudhury, Copyist, Office of the Chief Judicial Magistrate, Golaghat is transferred and posted as Copyist in the Office of the Chief Judicial Magistrate, Barpeta vice Shri Apurba Doley transferred.

Shri Choudhury will join at his new place of posting immediately.

No.HC.VII-120/2018/ 5443 /A. Smti Gitanjalee Gogoi, LDA, Office of the Chief Judicial Magistrate, Golaghat is transferred against the vacant post of LDA in the Office of the Chief Judicial Magistrate, Kamrup, Amingaon.

Smti. Gogoi will join at her new place of posting immediately.

No.HC.VII-120/2018/ 5444 /A. Shri Bhaskar Pratim Dey, LDA, Office of the Chief Judicial Magistrate, Karimganj is transferred against the vacant post of LDA in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

Shri Dey will join at his new place of posting immediately.

No.HC.VII-120/2018/ 5445 /A. Shri Kishor Kumar Kalita, LDA, Office of the District & Sessions Judge, Dhubri is transferred against the vacant post of LDA in the Office of the District & Sessions Judge, Kamrup, Amingaon.

Shri Kalita will join at his place of posting immediately.

No.HC.VII-120/2018/ 5446 /A. Shri Khanirup Dutta, LDA, Office of the Sub Divisional Judicial Magistrate (M), Gossaigaon is transferred against the vacant post of LDA in the office of the District & Sessions Judge, Kamrup (M), Guwahati.

Shri Dutta will join at his new place of posting immediately.

No.HC.VII-120/2018/ 5447 /A. Shri Sandeep Saikia, LDA, Office of the Chief Judicial Magistrate, Sivasagar is transferred against the vacant post of LDA in the Office of the District & Sessions Judge, Kamrup (M), Guwahati.

Shri Saikia will join at his new place of posting immediately.

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No.HC.VII-120/2018 / 5448 /A. Shri Bibhash Banik, Copyist, Office of the Sub Divisional Judicial Magistrate (M), Jonai is transferred against the vacant post of Copyist in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati

Shri Banik will join at his new place of posting immediately.

***N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.***

By Order,  
Sd/- M. Kalita,

**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-103/2018 / 5449- 5484 /A.

Dated 15.09.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District & Sessions Judge, Kamrup (M), Guwahati for information and necessary action.
5. The District & Sessions Judge, Kamrup, Amingaon, for information and necessary action.
6. The District & Sessions Judge, Dhubri. *He is requested to release Sri Kishor Kumar Kalita in order to enable him to join at his new place of posting immediately.*
7. The Chief Judicial Magistrate, Barpeta. *She is requested to release Sri Apurba Doley in order to enable him to join at his new place of posting immediately.*
8. The Chief Judicial Magistrate, Golaghat. *She is requested to release Shri Binod Choudhury and Smti. Gitanjalee Gogoi in order to enable them to join at their new places of posting immediately.*
9. The Chief Judicial Magistrate, Karimganj, *He is requested to release Shri Bhaskar Pratim Dey in order to enable him to join at his new place of posting immediately.*
10. The Chief Judicial Magistrate, Kokrajhar. *He is requested to release Shri Khanirup Dutta in order to enable him to join at his new place of posting immediately.*
11. The Chief Judicial Magistrate, Sivasagar. *He is requested to release Shri Sandeep Saikia in order to enable him to join at his new place of posting immediately.*
12. The Chief Judicial Magistrate, Dhemaji. *He is requested to release Shri Bibhash Banik in order to enable him to join at his new place of posting immediately.*
13. The Chief Judicial Magistrate, Jorhat for information and necessary action.

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14. The Chief Judicial Magistrate, Kamrup, Amingaon for information and necessary action.
15. The Chief Judicial Magistrate, Kamrup (M), Guwahati for information and necessary action.
16. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
17. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
20. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
21. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
22. Sri Apurba Doley, Copyist, Office of the Chief Judicial Magistrate, Barpeta.
23. Shri Binod Choudhury, Copyist, Office of the Chief Judicial Magistrate, Golaghat.
24. Smti Gitanjalee Gogoi, LDA, Office of the Chief Judicial Magistrate, Golaghat.
25. Shri Bhaskar Pratim Dey, LDA, Office of the Chief Judicial Magistrate, Karimganj.
26. Shri Kishor Kumar Kalita, LDA, Office of the District & Sessions Judge, Dhubri.
27. Shri Khanirup Dutta, LDA, Office of the Sub Divisional Judicial Magistrate (M), Gossaigaon.
28. Shri Sandeep Saikia, LDA, Office of the Chief Judicial Magistrate, Sivasagar.
29. Shri Bibhash Banik, Copyist, Office of the Sub Divisional Judicial Magistrate (M), Jonai.

***(The list of staff here-in above is not necessarily in order of seniority)***

**REGISTRAR (VIGILANCE)**

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